SHRI FARIDUL HAQ ANSARI: May I know whether any Russian technicians are employed here?

SHRI V. K. KRISHNA MENON: No. Sir.

•184. [The questioner (Shri Babu-bhai Chinai) was absent. For answer vide cols. 1292-93 infra.]

REPAIR OF AIRCRAFT OF MAHARAJA OF AIPUR BY IAF WORKSHOP AT JODHPUR

- *185. DR. A. SUBBA RAO: Will the Minister of DEFENCE be pleased to state:
- (a) whether an aircraft belonging to the Maharaja of Jaipur was repaired and overhauled at the Indian Air Force Workshop at Jodhpur.
 - (b) if so, the cost of such repairs; and
- (c) whether the Indian Air Force Workshops undertake repairs of private aircraft?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) to (c) The I.A.F. does not normally undertake the repair of private aircraft but when aircraft get stranded, the I.AF. assists the parties concerned to a limited extent. An aircraft belonging to the Maharaja of Jaipur got stranded at Jodhpur and the IAF helped in setting right the deflated undercarriage and in doing some servicing to the aircraft No spare parts, etc., were supplied from IAF stocks. The number of man hours involved was eight. Such help is not normally denied or charged for by any operator of aircraft. That is the international practice. Hence no charges were recovered for the job.

SHRI M. VALIULLA: May I know if it is a fact that this is the first time that this took place in any Army workshop?

SHRI V. K. KRISHNA MENON: This was not in an Army workshop. This was in an ordinary landing ground.

SHRI BIREN ROY: Is it a fact that the Maharaja of Jaipur is one of the auxiliary Air Commodores or Wing Commanders or so attached to the Air Force? Is it for this or as a private individual?

SHRI V. K. KRISHNA MENON: It does not arise

SHRI M. VALIULLA: What objection could there be on the part of the Government to repairing the aircraft in the interests of the civilian transport services?

SHRI V. K. KRISHNA MENON: First of all the maintenance establishments of the Air Force are pretty heavily worked, and there are not many private aircraft to come for repair. Also the civilian air services have very good arrangements for this purpose.

SHRI BHUPESH GUPTA: May I know whether it is not a fact that the Wing Commander in charge of the I.A.F. Training is a relation of the Maharaja of Jaipur and that it was at his instance that this particular aircraft was brought from to Jodhpur for repair at the installation there, and that Government put people to work overtime so that it could be repaired in time and sent back to the Maharaja again?

SHRI V. K. KRISHNA MENON: I have no information of this kind. It is most unlikely that the aircraft with its deflated undercarriage would have been taken anywhere.

SHRI BHUPESH GUPTA: May I know whether it has been brought to the notice of the Government that it was known that this aircraft was in a bad condition, that it would require repair, and that ultimately it was brought to Jodhpur for repair in the Government installation and was repaired in fact under special instructions from the supervisor who worked under the Wing Commander?

SHRI V. K. KRISHNA MENON:

is being examined by Government; and

have no information, but I will •enquire.

वैज्ञानिक तथा तकनीकी कर्मचारियों की सेवा की शर्ते

*१८६. श्री नवार्बसिह चौहान : नया विस्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार वैज्ञानिक तथा टकनीको कर्मचारियों की सेवा को शर्तों को उदार बनाने के मामले पर विचार कर रही है; ग्रीर
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो इस सम्बन्ध में श्रव तक क्या प्रगति हुई हैं श्रीर क्या इन संशोधित नियमों की एक प्रति सभा पटल पर रखी जायेगी?

11 SERVICE CONDITIONS OF SCIENTIFIC AND TECHNICAL PERSONNEL

- ◆186. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:
- (a) whether the matter relating to the liberalising of service conditions of scientific and technical personnel

(b) if the answer to part (a) above be in the affirmative, what progress has so far been made in this regard and whether a copy of the amended rules would be laid on the Table •* the House?

वित्त उप-मंत्री (श्रीमती तारकेश्वरी सिन्हा): (क) और (स) वैज्ञानिक और तकनीकी कमंचारियों के लिये सेवा की कोई ग्रलग शर्ते नहीं हैं ग्रीर उन पर वही शर्ते लागू होती हैं जो अवैज्ञानिक (नान-साइंटिफिक) ग्रीर गैरतकनीकी टैक्निकल) कर्मचारियों पर लागु होती हैं। लेकिन वेतन ग्रायोग ने वैज्ञानिक ग्रफसरों के लिये और भी ग्रन्छे वैतमानों (पे स्केल्स) ग्रीर सेवा-निवृत्ति (रिटायरमेंट) सम्बन्धी लाभों घौर वैज्ञानिक व तकनीकी कर्मचारियों को पेंशन देने की उम्र के बारे में कुछ खास सिफ़ारिशें की हैं। इन कर्मचारियों के सम्बन्ध में श्रायोग की कुछ सिफारिशों के बारे में सरकार के निर्णयों को प्रकट करने वाला एक विवरण सभा की मेज पर रख दिया गया है ।

विवरण

वैज्ञानिक ग्रीर तक्तनीकी कर्मचारियों के सम्बन्ध में वेतन श्रायोग की सिफारिक्षों पर श्रव तक सरकार द्वारा किये गये निर्खय

वेतन आयोग की सिफारिश

सरकार का निर्णय

- नीचे लिखी शतों के ध्रनुसार, पेंशन पाने की योग्यता देने वाली सेवा में "ध्रतिरिक्त वर्षों" की व्यवस्था लागू करना :—
 - (१) यह रियायत केवल उन्हीं नियुक्तियों तक सीमित रहनी चाहिये जिनमें विज्ञान, प्रौद्यौगिक विज्ञान (टेक्नो-लाजी) ग्रॉॅंर व्यावसायिक क्षेत्रों में स्नातकोत्तर गवेषणा तथा विशेष योग्यता या उन क्षेत्रों तथा चिकित्सा या कानून जैसे व्यवसायों में काफी अनभव की ग्रावश्यकता होती है।
- ये सिफारिशें नीचे लिखे संशोधनों के साम स्वीकार कर ली गयी हैं:
 - (१) यह रियायत २५ वर्ष से अधिक उम्र के उन व्यक्तियों को दी जाये जिनकी नियुक्ति भविष्य में की जायेगी।

t[] English translation.